

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO.2868

ANSWERED ON 08.08.2024

MAHADAYI RIVER PROJECT

2868. KM. PRIYANKA SATISH JARKIHOLI

Will the Minister of **JAL SHAKTI** be pleased to state:
the reasons for delay in implementing the Mahadayi River Project in the State of Karnataka?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

Mahadayi Water Disputes Tribunal (MWDT) has allocated 13.42 TMC to the State of Karnataka, which includes 3.90 TMC for the Kalasa Nala and Bhandura Nala projects. These projects have been planned to provide drinking water needs of Hubli-Dharwad twin cities, towns, en-route villages etc.

The Detailed Project Reports (DPRs) of Kalasa Nala Diversion Scheme(lift Scheme) and Bhandura Nala Diversion Scheme(lift Scheme) were found technically acceptable by the Central Water Commission (CWC) from hydrology and Inter-State aspects subject to strict compliance of the conditions such as statutory clearances as per Mahadayi Water Dispute Tribunal (MWDT) Award. The same has already been communicated by CWC to Project proponents i.e. Water Resources Department, Government of Karnataka on 29.12.2022.
